

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

29. C.P. 4312/2019 .

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.12.2019**

NAME OF THE PARTIES:- Ashok Kumar Premchand Pandey  
V/s  
Telebuild Construction Pvt Ltd & ORS.

SECTION 66 & 169 OF COMPANIES ACT, 2013

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**ORDER**

At the request of the counsel for the petitioner, list this matter on 29.01.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

